

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**(MP) CP(IB) 82 of 2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Mahendra Singh Rawat  
V/s  
Maa Peetambra Sugar & Power Ltd

Section 9 IBC, 2016

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

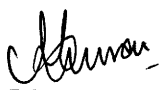
**ORDER**  
**(through video conferencing)**

Mr. Shivram Ganeshan, CS, appeared on behalf of the Petitioner.

Mr. Jatin H Kapadia, advocate, appeared on behalf of the Respondent.

List the matter for hearing on 03.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 26<sup>th</sup> day of March, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**